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yalv.	(12-)
Jan 10.5.32	

## **Declaration of Assets and Liabilities**

	2024	45
Year:		
icai.	*****************	

I, Amit Kumny Sharma, son/daughter/wife of Shynn Nandan 3 aged 39 years, belonging to Binay Legislative Assembly (Secretaiet) service and persently working as a flice Attendent 

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Shoyrya Kr	Dependant-2 Name Phuhi Kuman
(i)	Cash	10,000	3000	VIIT	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	(1/5BIA/c-5,33646.00 K) IDBIA/c-18979.00 B) UBIA/c-72000.00	BOB - 35000 INBIA1 - 5000	,	11
(iii)	Bonds, Debentures and Shares in companies	NJL	NIL	1(	tr
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	01IC-3096-Out. B) LIC-1651. Out. B) LIC-829. Out.	OLIC-7394 Oucterly		
(v)	Motor Vehicles (details of make, etc.)	O Two wheler Honda Sp-125 & Four Wheeler - Maruh Fronx Car.	NIL		
(vi)	Jewellery (give details of weight and value)	coold - 40 mm	Gilver-150 pm	Gold-2gm	Coold-2gm
(vii)	Other assets, such as values of claims/interests	NIT	NIL	MIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIT	NIL	NIL	NIL	
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	'(	a	1,	y	
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	11	71	η	L <sub>I</sub>	
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	n	ta .	h	11	
(v)	Others(Such as interest in property)	71	11	11	M	

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as	
(a)	(i) Loan from Banks	532 -650000/-	514620   -	
	(ii) Loan from financial institutions	NIL	NIL	
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	ч	11	
	(b) dues to departments dealing with supply of water	41	Ч	
	(c)dues to departments dealing with supply of electricity	١(		

Amit Wor Sharma.

	(d) dues to departments dealing with telephones	MIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	T <sub>1</sub>	ч
	(f)Other dues, if any	11	11
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN-ICITPS0639R	• 1
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	MIL	
	(iii)Sales Tax[Only in case of proprietary business]	1	(1
	(iv)Property Tax	V	11

## C. Personal Detail

GPF/CPF/PRAN No.	:-	110165365426
Gender	:-	M
Date of Birth	:-	06011985
Class/Group	:-	С
Cadre	:-	Bihar vidhan Sabha Service
Home District	:-	tournor.

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature Amit Kumar Sharma.
	Name of Employee: Amit Mmar Shama.
Place: DWMa	Designation: affice Altendomt
Date:1.0.10.2 1 2025	Department: 13VS Pama.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.

Smit Mr. Sharmar.